## HIGH COURT OF SIKKIM GANGTOK

## N-O-T-I-F-I-C-A-T-I-O-N

## No.34 /Confdl/HCS

Dated: 1.11.25

It is hereby notified for general information that the days enumerated hereunder shall be observed as holidays and vacations by the District Judiciary of Sikkim during the year, 2026.

SI. No.	Occasion	Date (s)	Day(s)	No. of days
1.	New Year's Day	1st January	Thursday	01
2.	Maghe Sankranti	15 <sup>th</sup> January	Thursday	01
3.	Sonam Lochhar	19th January	Monday	01
4.	Republic Day	26th January	Monday	01
5.	Losar	18th February	Wednesday	01
6.	Akhil Sikkim Khas Chettri Bahun Kalyan Sangh's Foundation Day	26 <sup>th</sup> February	Thursday	01
7.	Holi	3 <sup>rd</sup> March	Tuesday	01
8.	Bhumchu			
9.	Id-Ul-Fitr	21st March	Saturday	01
10.	Ramnawami (Chaite Dasain)	27th March	Friday	01
11.	Good Friday	3 <sup>rd</sup> April	Friday	01
12.	Dr. B.R. Ambedkar Jayanti	14 <sup>th</sup> April	Tuesday	01
13.	Poila Baisakh	15 <sup>th</sup> April	Wednesday	01
14.	Shyadar Pidar	1st May	Friday	01
15.	State Day	16 <sup>th</sup> May	Saturday	01
16.	Saga Dawa	31st May	Sunday	01
17.	Bhanu Jayanti	13 <sup>th</sup> July	Monday	01
18.	Drukpa Tshe-zi	18 <sup>th</sup> July	Saturday	01
19.	Guru Rimpoche's Thungkar Tshechu	24 <sup>th</sup> July	Friday	01
20.	Tendong Lho Rum Faat	8th August	Saturday	01
21.	Independence Day	15th August	Saturday	01
22.	Nepali Bhasa Manyata Diwas	20th August	Thursday	01
23.	Pang Lhabsol	28th August	Friday	01
24.	Janmasthami	4th September	Friday	01
25.	Teej (Haritalika)	14th September	Monday	01
26.	Indrajatra	25 <sup>th</sup> September	Friday	01
27.	Gandhi Jayanti	2nd October	Friday	01
28.	Birthday of Late Nar Bahadur Bhandari, Former Chief Minister of Sikkim	5 <sup>th</sup> October	Monday	01

29.	Maha Saptami	17th October	Saturday	01
30.	Durga Puja (Dasain)	19th October to 23rd October	Monday to Friday	05
31.	Lhabab Duechen	1st November	Sunday	01
32.	Kali Puja	8th November	Sunday	01
33.	Laxmi Puja (Deepawali)	9 <sup>th</sup> November to 11 <sup>th</sup> November	Monday to Wednesday	03
34.	Sakewa	30th November	Monday	01
35.	Kagyed Dance	7th December	Monday	01
36.	Losoong/Namsoong	9 <sup>th</sup> December to 14 <sup>th</sup> December	Wednesday to Monday	06
37.	Nyengpa Guzom	15th December	Tuesday	01
38.	Chasok Tongnam			0.1
39.	Nyengpa Guzom	16th December	Wednesday	01
40.	Puhgal Parim	23 <sup>rd</sup> December	Wednesday	01
41.	Teyongsi Sirijunga Sawan Tongnam	and the second s		0.1
42.	Christmas	25th December	Friday	01
43.	Barahimijong	28th December	Monday	01
44.	Tamu Lochar	30th December	Wednesday	01
	Total No. of days			52

It is further declared that the following days shall be restricted holidays and the District Judiciary employees are entitled to avail only one per year.

S1. No.	Occasion	Date (s)	Day(s)	No. of days
1.	Labour Day	1st May, 2026	Friday	1
2.		7 <sup>th</sup> May, 2026	Thursday	1
3.	Birthday of Late Tenzing Norgay Sherpa	29th May, 2026	Friday	1
4.	Birthday of H.H. The Dalai Lama	6th July, 2026	Monday	1
5.	Sarathi (Chalak) Diwas	27th July, 2026	Monday	1
6.	Chhat Puja	15th November, 2026	Sunday	11
7.	Birth-anniversary of Shri Satya Sai Baba of Puttaparthi	23 <sup>rd</sup> November, 2026	Monday	1

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01.01.2026 to 31.01.2026
14.07.2026 to 17.07.2026
16.10.2026 to 24.10.2026
06.11.2026 to 11.11.2026

## By Order

N.B.: Government holidays falling on Sunday have been noted in the list of holidays.

District Judiciary of Sikkim will remain closed on second and fourth Saturdays.

By Order,

sd/-Registrar High Court of Sikkim

Memo No. V(41)Confdl/HCS/10248-86

Dated: 1-11-W

Copy to:-

1. Secretary General, Supreme Court of India, New Delhi-110 001;

- 2. Secretary to the Government of India, Ministry of Home Affairs, New Delhi-110 001;
- 3. Registrar General, High Court of .....;
- President, Bar Association of India, New Delhi-110 001;
- 5. Secretary to Hon'ble the Governor of Sikkim, Raj Bhawan, Gangtok;
- 6. Principal Secretary to the Hon'ble Chief Minister of Sikkim, Gangtok;
- 7. Additional Registrar-cum-PPS to the Hon'ble, the Chief Justice, High Court of Sikkim;
- Additional Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim;
- Joint Registrar-cum-Sr. Judgment Writer to Hon'ble Judge, High Court of Sikkim;
- 10. P.S. to Hon'ble Lokayukta, Law Commission, Government of Sikkim, Gangtok;
- 11. Advocate General, Government of Sikkim, Gangtok;
- 12. Chief Secretary, Government of Sikkim, Gangtok;
- 13. Secretary, Home Department, Government of Sikkim, Gangtok;
- 14. P.A. to Registrar General, High Court of Sikkim;
- 15. P.A. to Central Project Coordinator, High Court of Sikkim;
- 16. Principal District & Sessions Judge, Gangtok;
- 17. All District & Sessions Judges, Sikkim;
- 18. Director, Sikkim Judicial Academy, Sokeythang, Gangtok;
- 19. Legal Remembrancer-cum-Secretary, Legal & Parliamentary Affairs Department, Government of Sikkim;
- 20. Member Secretary, Sikkim State Legal Services Authority;
- 21. All Chief Judicial Magistrate-cum-Civil Judges (SD), Sikkim;
- 22. All Civil Judge-cum-Judicial Magistrates, Sikkim;
- 23. All District Magistrates, Gangtok, Mangan, Namchi, Gyalshing, Pakyong and Soreng Districts;
- 24. President, Bar Association of Sikkim (High Court & Subordinate Courts), Gangtok;
- 25. President, Sikkim High Court Bar Association, Gangtok;
- 26. President, Namchi Bar Association;
- 27. President, Bar Association of Gyalshing & Soreng Districts;
- 28. Deputy Solicitor General of India, Gangtok;
- 29. Additional Secretary, Home Department for publication in the Government
- All Section In-charge, High Court of Sikkim;
- 31. Computer Cell, High Court of Sikkim for uploading the same in the website of High Court of Sikkim;
- Notice Board;
- 33. Guard File; and
- 34. File.

REGISTRAR
(JUDICIAL SERVICE)